

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General camp at Srinagar)

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**ORDER**

No: 2107 of 2024/RG/AC

Dated: 05.12.2024

On recommendations of the Hon'ble Information Technology and Artificial Intelligence Committee as approved by Hon'ble the Chief Justice, the uniform, description whereof is stated below, is hereby prescribed for staff of e-Courts/I.T Section posted in both wings of the High Court of J&K and Ladakh:-

**"Description of Uniform:-**

1. Blue suit (Pant and Coat), white shirt, blue tie (with e-court logo) for e-court staff other than Class IV.
2. Female Staff can opt for blue ladies Suit (Salwar-Kameez) with blue coat bearing name badge."

The uniform shall be procured after every two completed years as per the policy presently in vogue in the High Court in respect of other High Court staff for whom uniform is already prescribed.

By Order.


  
(Shahzad Azeem)  
Registrar General

No:- 53750-62/RG/AC

Dated:- 05.12.2024

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Chairperson, Information Technology and Artificial Intelligence Committee;
3. Secretary to Hon'ble Mr. Justice Rajnesh Oswal, Member, Information Technology and Artificial Intelligence Committee;
4. Secretary to Hon'ble Mr. Justice Sanjay Dhar, Member, Information Technology and Artificial Intelligence Committee;
5. Secretary to Hon'ble Mr. Justice Rahul Bharti, Member, Information Technology and Artificial Intelligence Committee.  
..... for kind information of their Lordships.
6. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for Information;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar for Information and with a request to take follow up action in the matter;
8. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
9. CPC e-Courts, High Court of J&K and Ladakh, Srinagar  
.....for information;
10. Director Finance, High Court of J&K and Ladakh for information and necessary action.
11. Incharge NIC, High Court of J&K and Ladakh, Jammu/Srinagar for Information and uploading the same on the official website of the High Court.
12. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping the record of the same.
13. Order file.

  
Registrar General